agricultural and industrial loans. Many schemes of financial assistance to the States are being implemented for agricultural development. List of schemes and the amount sanctioned under each scheme during the last 3 years is given in the Annexure [See Appendix 175, annexure No. 12]

(b) State-wise earmarking of funds is not done in advance for each scheme. The amount of sanction depends upon factors like proposals of the State Governments, availability of funds, utilisation of previously sanctioned funds etc. Hence, it is not possible to specify the amount of funds likely to be released to Punjab for the next two years.

सरकार की सिंवाई प्ररियोजनाओं को पूरा किए जाने संबंधी कीर्वि

651. श्री राम जे<mark>ठमलानीः</mark> श्रीमती सुषमा स्वराजः

क्या जल संसाधन मंत्री यह बताने की कृपा करेंगे

- (क) क्या सरकार ने विभिन्न राज्य सरकारों से परामर्श लेने के बाद कह सर्वसम्मत निर्णय लिया है कि वर्तमान अधूरी जल संसाधन (सिंचाई) पुरियोजनाओं को पूरा करने से पहले किसी नई सिंचाई परियोजना के निर्माण कार्य को आरंभ नहीं किया जाएगा:
- (ख) यदि हां, तो देश में कुल कितनी अध्ये सिंचाई परियोजनाएं निर्माणधीन हैं और इन प्रतियोजनाओं में कुल कितना, निवेश किया गया है;
- (ग) क्या सरकार ने इन परियोजनाओं को पूरा करने के लिए आक्ष्यक अतिरिक्त राशि का अनुमान लगाया है: और
- (घ) यदि हां, तो इस प्रयोजनार्थ कितनी अतिरिक्त यशि की आवश्यकता है और ऐसी सभी वर्तमान अध्यूरी सिंचाई परियोजनाओं के पूरा होने के बाद कुल कितनी सिंचाई क्षमता का मुजन होने का अनुमान है?

जल संसाधन मंत्रालय में राज्य मंत्री (श्री पी॰ दी॰ रंगैया नायडू): (क) राज्यों/संघ शासित क्षेत्रों के जल संसाधन और सिंचाई मंत्रियों के 22 अगस्त, 1995 को नई दिल्ली में हुए 11वें सम्मेलन में यह सिफारिश की गई कि जब तक खालू परियोजनाएं पूरी नहीं हो जाती तब तक नई परियोजनाओं को बढ़ावा नहीं दिया जाना चाहिए और केवल उन नई परियोजनाओं का चयुन करने में अधिक ध्यान दिया जाना चाहिए जिन्हें अभवादासक मामलों में कार्यान्वयन के लिए शुरू किया जा सकता है, जो संतुलित विकास आदि के कारणों से आवश्यक है।

- (ख) आठवीं योजना में 158 बृहद, 226 मध्यम और 95 विस्तार, नवीकरण / आधुनिकीकरण योजनाएं निर्माणाधीन हैं। मार्च, 1995 तक इन मस्मिजनाओं पर 34157.28 करोड़ रुपएं की राशि व्यय होने का अनुमान है।
 - (ग) जी हां।
- (घ) इउ प्रियोजनाओं को पूर करने के लिए अनुमानित रूप से 36839.06 करोड़ रुपए की अतिरिक्त राशि की आनश्यक्ता है। इन परियोजनाओं की अनुमानित सिंचाई क्षमता 24.813 मिलियन ब्रेड्टेस्स है।

Modification in the Minimum Support Price-System

- 652. SHRI MOHAN BABU: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether Government have ruled out modification in the Minimum Support Price System;
- (b) if so, whether it has been admitted that due to certain drawbacks big farmers with better inputs succeed in getting higher production and benefits from the MSP as compared to small and marginal farmers;
- (c) if so, the main reasons for no modifying the minimum support price for the benefit of small and margina farmers:
- (d) whether the country has achieved all time high foodgrain production due to the hard work of small and margina farmers but no benefit is being provided to them; and
- (e) if so, the main reasons thereof?

THE MINISTER OF STATE IN THI MINISTRY OF AGRICULTURI (SHRI ARVIND NETAM): (a) to (c) The minimum support prices of major

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Slow Rehabilitation Programme of Earthquake Victims

improved farm implements.

- 653. DR. BAPU KALDATE: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether it is a fact that rehabilitation programme of earthquake affected persons in Marathwada is slow;
- (b) the target date for completion of the programme and the progress made till date; and
- (c) the mechanism devised to monitor the work of rehabilitation?

THE MINISTER OF STATE IN THE

MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) The Maharashtra Emergency Earthquake Rehabilitation Programme is generally progressing as per schedule.

to Questions

- (b) The target date for completion of the programme is June, 1997. Out of 23394 houses to be constructed under the Programme, upto the end of September. 1995, 8702 houses spread over 42 villages have been completed. 9628 houses are at various stages of construction.
- (c) The Government of Maharashtra has constituted an Earthquake Rchabilitation Cell to monitor the progress of implementation the project.

Credibility of Management Colleges

- 654. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HUMAN RESOURCE DEVELOPMENT pleased to state:
- (a) whether Government have made study with regard to mushrooming of the Management Colleges and Institutes in various parts of the country;
- (b) if so, what are the details thereof stating the credibility of these colleges and institutes, the adequacy or otherwise of the teaching facilities and expertise provided by these colleges and institutes; and whether the degrees awarded by them are recognised by Government; and
- (c) if the answer to parts (a) and (b) above be in the negative, whether Government propose to conduct such a study?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) to (c) The All India Council for Technical Education (AICTE) is a statutory body established under the AICTE Act 1987 for ensuring coordinated development of technical and management education in